

O.A.No.25/2011

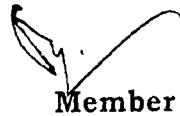
14

Dated:-04.09.2013.

Hon'ble Sri. D.C. Lakha, Member (A)

D.B. is not available today.

List on 20.11.2013.

  
Member (A)

Amit/-

O.R.  
R.A. not  
filed  
Vam  
14.11.13

15 20.11.2013

No sufficient time left

List on 27.11.2014.  BCC

16

27.1.2014

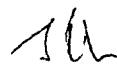
O.A.No.25/2011

Hon'ble Sri Navneet Kumar, M(J)

Hon'ble Ms. Jayati Chandra, M(A)

In support of the call given by the Oudh Bar Association, the members of the CAT Bar Association has also resolved that the lawyers shall abstain from judicial work.

List this case on 1.4.2014

  
Member (A)

  
Member (J)

HLS/-

1.4.2014

O.A. No. 25/11

Hon'ble Sri Navneet Kumar, Member (J)

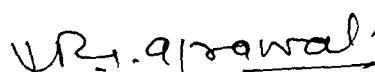
Hon'ble Ms. Jayati Chandra, Member (A)

Copy of order  
dtd. 3-4-2014  
Prepared  
on 3-4-2014  


List revised. No one is present on behalf of the applicant Sri Ashish Agnihotri is present for the respondent No.1 None for respondents No. 2 and 3.

There is neither any request for pass over or for adjournment, as such it appears that the applicant is not interested in pursuing his case. It is also seen that no one was present on behalf of the applicant on the earlier occasion. Accordingly the O.A. is dismissed in default and for non-prosecution.

  
M(A)

  
M(J)

HLS/-